# GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 5251 ANSWERED ON 02/04/2025

### CLEAN ENERGY PROJECTS IN UTTAR PRADESH

### 5251. SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the funds received by Gorakhpur district of Uttar Pradesh for clean energy projects under National Clean Energy Fund (NCEF);
- (b) the areas implementing clean energy projects such as solar, wind, bio-energy in Gorakhpur;
- (c) the role of local communities in the development and operation of the said clean energy projects in Gorakhpur;
- (d) the steps taken by the Government to reduce dependence on non-renewable energy sources in the district; and
- (e) the impact of NCEF on reducing carbon emissions and promoting sustainable development in Gorakhpur?

### **ANSWER**

## THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

(a) to (e) As per the information received from the Department of Expenditure, Ministry of Finance, National Clean Energy & Environment Fund (NCEEF) was created out of cess on coal produced/imported, through Finance Bill 2010-11. All the states were eligible for NCEEF support. Subsequently, the Goods and Services Tax (Compensation to States) Act 2017, which has been notified in April 2017, provides that coal cess, along with some other cess would constitute Goods and Services Tax (GST) Compensation Fund and the same would be utilized to compensate the States for five years for potential losses on account of GST implementation.

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